COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 & IA NOS. 142 OF 2016 & 546 OF 2018

Dated: 01st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd. Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ragima R. for R-2 & R-4

ORDER

Post this matter for hearing on <u>05.10.2018</u>, as agreed by learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr